Sr. No. 1

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CRMC No. 9900010/2014 IA No. 01/2018

Brij Mohan and others

...Applicant(s)/Petitioner(s)

Through:- Ms. Monika Kohli, Advocate

v/s

State of Jammu and Kashmir

...Non-applicant/Respondent

Through:- None

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Adjourned at the request of learned counsel for the petitioners.

Registry to reflect the name of Mr. Koushal Parihar, Advocate as counsel for the respondent No. 4 in the advance list.

List on 09.07.2020.

(PUNEET GUPTA)
JUDGE

Jammu 20.05.2020 Tarun